

10.

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 18.09.2018

PRESENT: 1. Hon'ble member (J) **Shri Rajeswara Rao Vittanala,**
2. Hon'ble member (T) **Dr. Ashok Kumar Mishra**

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
Dy No.1575/BB/2 018	For dismissal	Sec 252	M/s Symphony Fiancial Reserch & Analytics pvt Ltd	Srinivas & Badri Counsels	ROC	

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER


REPRESENTATION TO WHOM

SIGNATURE

PETITIONER/s :

10] VIVEK. K.G
[9686422005]

M/s Symphony
Financial Research &
Analytics. Pvt. Ltd.



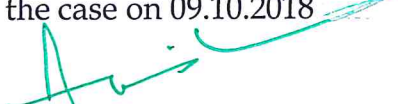
RESPONDENT/s :

ORDER

Heard Shri Vivek KG, Learned Counsel for Petitioner.

The Learned Counsel request two weeks time to comply with the office objections and also for condonation of delay in the IA.

Post the case on 09.10.2018


Member (T)


Member (J)

Balaji

